

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1169  
ANSWERED ON:31.07.2000  
POLLUTION IN THE GANGA  
JAI BHADRA SINGH

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) Whether the funds allocated by the Government for cleaning the Ganga river has been properly utilized;
- (b) if so, the details thereof;
- (c) the names of the States extending their co-operation in this regard; and
- (d) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS ( SHRI BABU LAL MARANDI)

(a & b) Yes, Sir. The Ganga Action Plan has been taken up in two phases. Under the first phase which started in 1985 an allocation of Rs. 462.04 crore was made out of which an amount of Rs. 451.70 crore has been released to and utilised by the participating states namely: Uttar Pradesh, Bihar and West Bengal. Ganga Action Plan Phase I has been declared closed since 31.3.2000. In addition, an amount of Rs.522.81 crore has been utilised so far out of allocated funds of Rs.1276.26 crore on the second phase of the Ganga Action Plan approved in stages between 1993 and 1996.

- (c) The names of the States extending their cooperation in this regard are Uttar Pradesh, Bihar, West Bengal, Delhi and Haryana.
- (d) Does not arise.